

FORM-G

INVITATION FOR EXPRESSION OF INTEREST FOR GIRIVAR HOTEL AND RESORT PRIVATE LIMITED OPERATING IN HOSPITALITY (HOTEL SECTOR) AT JAISALMER, RAJASTHAN

(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN&CIN/ LLP No.	GIRIVAR HOTEL AND RESORT PRIVATE LIMITED CIN - U55101RJ2006PTC022681 PAN - AACCG6187D
2.	Address of the registered office	As per MCA: Hanumasn Villa, Khatipura Road Opp. Old Bright Land School, Jaipur-302012, Rajasthan, India.
3.	URL of website	https://jaisalkot.com/
4.	Details of place where majority of fixed assets are located	Hotel Jaisalkot at Jaisalmer
5.	Installed capacity of main products/services	50 rooms at Hotel Jaisalkot
6.	Quantity and value of main products/services sold in last financial year	Revenue from Operation Rs. 28875409/- as on 31.03. 2025
7.	Number of employees/workmen	34 employees as claimed by the erstwhile management.
8.	Further details including last available financial statements(with schedules)of two years, lists of creditors are available at URL:	Details can be sought by sending a request to Resolution Professional cirpgirivarhotel@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional cirpgirivarhotel@gmail.com
10.	Last date for receipt of expression of interest	21.09.2026
11.	Date of issue of provisional list of prospective resolution applicants	01.10.2026
12.	Last date for submission of objections to provisional list	06.10.2026
13.	Date of issue of final list of prospective resolution applicants	16.10.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21.10.2026
15.	Last date for submission of resolution plans	20.11.2026
16.	Process email id to submit Expression of Interest	cirpgirivarhotel@gmail.com

17.	[Details of the corporate debtor's registration status as MSME.]	Yes, UDYAM-RJ-17-0645656
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Date: 24.08.2026
Place: Jaipur

For Girivar Hotel & Resort Private Limited

Gunjan Jain

Gunjan Jain

Interim Resolution Professional

IBBI Reg No :- IBBI/PA-001/IP-P-02876/2024-2025/14409

AFA :- AA1/14409/02/300627/109399 & Valid up to 30.06.2027

Gunjan Jain

Interim Resolution Professional

GIRIVAR HOTEL & RESORT PVT. LTD.

IBBI/PA-001/IP-P-02876/2024-2025/14409

E-mail Id: cirpgirivarhotel@gmail.com, gunjan.jain555@gmail.com

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